

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:26
ANSWERED ON:08.08.2012
MPS QUOTA FOR ADMISSION IN KVS
Manjhi Shri Hari;Reddy Shri Anantha Venkatarami

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has raised the quota for admission in Kendriya Vidyalaya for Members of Parliament (MPs);
- (b) if so, the details thereof and the rules formulated for the MPs of such parliamentary constituencies having no Kendriya Vidyalaya;
- (c) whether quota for MPs has been given for admission in Kendriya Vidyalayas of other districts; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (d): Kendriya Vidyalaya Sangathan (KVS), with the approval of Board of Governors has implemented a new scheme of Special Dispensation Admission for Members of Parliament in Kendriya Vidyalayas (KVs) with effect from 20.07.2012. Under the scheme, the dispensation admission quota on the recommendations for each MP has been raised to 6 admissions in an academic year. Such recommendations would be for admissions in Kendriya Vidyalayas located in his/her constituency only. In case there is no KV in the constituency of the Hon'ble Member of Parliament (Lok Sabha), he/she may recommended these admissions in the KVs located in any neighboring contiguous constituency. However, for Members of the Rajya Sabha, the state from which the Hon'ble Member has been elected would be deemed to be his/her constituency for this purpose. Nominated Members of the Rajya Sabha and Lok Sabha can recommend 6 cases for admission in any one or more KVs of the country.